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Declaration of Assets and Liabilities

Year...2022-23

I, SHAMBHU KUMAR son/daughter/wife of SADAN PD SINGH

aged...47... years, belonging to BIHAR VIDHAN SABHA

service and presently working as SENIOR REPORTER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15,000/-	Lugyaji	Daughter SAKSHI	Daughter Shrishti	Son RR SINGH
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	8 Lakh SBI	5 Lakh SBI	2 Lakh SBI	2 Lakh SBI	5 Lakh SBI
(iii)	Bonds, Debentures and Shares in companies	8 Lakh DPIL	8 Lakh DPIL	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 5 Lakh 2 Lakh	LIC 5 Lakh	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Bayaj Bike	-	-	-	-
(vi)	Jewellery (give details of weight and value)	gold 500gr Silver 1.5kg	gold 500gr 1.5kg Silver	Diamond ring chain	-	-
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Shambhu Kumar
9-02-2023

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Father 25 Acre	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Father house 10 Katha Deeghar	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Father own house in village	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Perted house	-	-	-	-
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	HDFC	24 Lakh
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY-2022-23 AS-178813 AKEPK1705C	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1106

Gender :- M (M/F)

Date of Birth :- 1 0 0 5 1 9 7 5 (DD/MM/YYYY)

Class/Group :- A (A/B/C)

Cadre :- REPORTING
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- LAKHISARAI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ... Shambhu Kumar

Name of Employee: SHAMBHU KUMAR

Designation: SENIOR REPORTER

Department: Bihar Vidhan Sabha

Place: PATNA

Date: 9-02-2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.